

Development of Tourist spots in Maharashtra

22. SHRI BANWARI LAL PUROHIT: Will the Minister of COMMERCE AND TOURISM be pleased to state:

(a) whether Government have a proposal to develop some tourist spots in Maharashtra during the Eighth Plan period;

(b) if so, the details of the spots to be developed and the estimated expenditure

likely to be incurred; and

(c) when the work to develop these tourist spots is likely to commence?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU):

(a) Yes, Sir.

(b) The following projects have been proposed to the Department of Tourism by the State Government of Maharashtra for development of tourist spots in the State:—

	<i>Estimated cost (Rs. in lakhs)</i>
1. Beach Resort at Bassein near Bombay	45.58
2. Construction of Cottages and Dormitories at Lomar.	12.63
3. Holiday Resort at Chikkaldhara	51.25
4. Motel at Mahed	30.00
5. New Holiday Resort at Pahhala	42.16
6. Tourist Resort at Buldhana	26.56
7. Construction of New Jetty at Elephanta	100.00
8. Holiday Resort at Ganpatipule	} Estimated costs of the projects are awaited from the State Government.
9. Sea Beach Resort at Murud	
10. Passenger oriented wayside amenities at Manor.	

(c) After finalisation of the Annual Plan for 1990-91, Department of Tourism will consider the projects for sanction.

Suggestion of All India Chief Justices' Conference

23. PROF. VIJAYKUMAR MALHOTRA: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether the attention of Government has been drawn to the news item appearing in 'The Hindustan Times' dated December 8, 1989 captioned 'Judges demand pay panel salary';

(b) if so, the details of the suggestions made in the two-day All India Chief Justices Conference held in New Delhi; and